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PROFORMA FOR FIRST LISTING

SECTION:PIL

The case pertains to : (Please tick/check the correct box)

- | | | |
|-------------------------------------|---|-----------------------|
| Central Act | : | Constitution of India |
| Section | : | 32 |
| Central Rule | : | N/A |
| Rule No(s) | : | N/A |
| State Act | : | N/A |
| Section | : | N/A |
| State Rule | : | N/A |
| Rule No(s) | : | N/A |
| Impugned Interim Order | : | N/A |
| Impugned Final Order/Decree | : | N/A |
| High Court | : | N/A |
| Name of Judges | : | N/A |
| Tribunal/Authority | : | N/A |
| 1. Nature of matter | | Civil |
| 2. (a) Petitioner/appellant No.1 | : | Puneet Kaur Dhanda |
| (b) e-mail ID | : | N/A |
| (c) Mobile phone number | : | N/A |
| 3. (a) Respondent No.1 | : | Union of India & Ors. |
| (b) e-mail ID | : | N/A |
| (c) Mobile phone number | : | N/A |
| 4. (a) Main category classification | : | 08 |

- (b) Sub classification : 817
5. Not to be listed before : N/A
6. a) Similar/disposed of matter with citation; if any & case details : No similar dispose matter
b) Similar pending matter with citation. : No similar matter is pending
7. Criminal Matters : N/A
- (a) Whether accused/convict has surrendered : Yes No
NA
- (b) FIR No. N/A Date: N/A
- (c) Police Station : N/A
- (d) Sentence Awarded : N.A.
- (e) Period of Sentence Undergone : N.A.
including period of
detention/custody undergone.
8. Land Acquisition Matters : N/A
- (a) Date of Section 4 notification : N/A
- (b) Date of Section 6 notification : N/A
- (c) Date of Section 17 notification : N/A
9. Tax Matters : N/A
10. Special Category (first petitioner/appellant only): N/A
- Senior citizen > 65 years SC/ST Woman/child
Disabled Legal Aid case In Custody
11. Vehicle Number (in case of Motor Accident Claim Matters): N/A

Date: 05.08.2020

[DR. SUSHIL BALWADA]
AOR for petitioner (s)/appellant(s)

SYNOPSIS AND LIST OF DATES

That the present Writ Petition is being filed by the petitioner being an Advocate before this Hon'ble Court for issuance of direction of this Hon'ble Court to the respondents to place on record the detailed investigation report which has been conducted by the Mumbai Police in the case of Disha Saliyan, Sushant Singh Rajput's former Manager as it was reported that her case file is missing or has been deleted and after perusal of the same if this Hon'ble Court finds it unsatisfactorily then the matter may kindly be referred to Central Bureau of Investigation for further investigation in view of the provisions guaranteed under Article 21 of the Constitution of India and also under Section 6 of Delhi Special Police Establishment Act, 1946 (DSPE Act).

Ms Disha Salian, died on June 8 after falling off the 14th floor of a residential building (Regent galaxy) in Malad (west) Mumbai. At the time of the incident Ms Disha Salian was with her Fiancé Rohan Rai. A week later, on the morning of June 14,

Mr Sushant Singh Rajput allegedly died by suicide which creates suspicion.

Social media is full of conspiracy theories and rumors about Ms Disha Salian. Recently, it was also reported that case files of Ms Disha Salian are missing or have been deleted. Therefore, in these circumstances it is necessary to provide redress to the death of Ms Disha Salian the investigation may kindly be referred to Central Bureau of Investigation.

That Ms Disha Salian lived in Mumbai and stayed with her parents at their Dadar based flat. After completing her education, Disha started her career with a job in a daily.

In 2013, she joined a PR agency. The company handled clients like Sony entertainment.

In 2015, she joined as Talent Manager in Image Smith PR company where she was managing Bollywood actress Aishwarya Rai Bachchan during her film Jazba.

In 2018, Disha joined another celebrity management company named Kwan Entertainment and Marketing Solutions. Here, she worked for less than a year.

She was also managing actor Varun Sharma as a freelancer. It was during this time that she met Mr Sushant Singh Rajput on the sets of Chhichhore. After the film, Varun Sharma decided to hire Cornerstone, the PR agency owned by Bunty Sajdeh.

Disha joined Cornerstone and continued managing Varun Sharma. However, Varun Sharma was getting good film offers and left the agency. He then hired KWAN. Disha, however, continued her association with Cornerstone.

Disha comes from very middle class family of Mumbai, living in Dadar. Disha was in a relationship with actor Rohan Rai, who had been a part of some TV serials. They both were in very serious relationship for six years now and were about to get married after the lockdown imposed to stop the spread of the novel coronavirus.

According to a family statement given to Mumbai Police, the family was happy with the relationship. The couple was waiting for the lockdown to get over and wanted to get married immediately.

Just before the lockdown, Disha and Rohan had brought 2 BHK flat in Regent Galaxy building at Malad West. The cost of the flat is over Rs 1.5 crore. The couple sometimes would go to their flat in Malad and party with their friends, which would mostly comprise of Disha's friends.

Disha died on the night of June 8. During the unlock phase 1, just four to five days before her death, Disha and Rohan Rai went to stay at their Malad residence. A month before that, she was upset about not being able to celebrate her birthday with friends. On the night of Disha's death, there was a party at their house. Other than Disha and Rohan Rai, there were four more friends- one female and three male. All were drinking and eating along with loud music.

Disha got a call from a UK-based friend. While talking to her on the phone, Disha went to another room and locked the door from inside. The UK based friend told the police that she spoke to Disha for over 20 minutes. It was a very normal and casual call. Disha told her that how lockdown is getting extended and that her work is pending. She did, however, sound a little

upset. After a while, as Disha was still inside the locked room, other friends and her fiancé Rohan, tried opening the door. When they finally opened the door, Disha was missing. They looked through the window and Disha was lying in a pool of blood in the parking area at the back side of the building. All of them rushed down and called the cops. Disha was rushed to Shatabdi Hospital, where she was declared dead on arrival. The Police do not suspect any foul play. The room has a window which does not have grills.

It is after the death of Mr Sushant Singh Rajput, various rumors and conspiracy theories have been linked between the deaths of Disha and Sushant, because both died in suspicious circumstances and at the peak of their successful professional career and as per the statements of witnesses they both were upset as some projects of them were sabotaged and taken back from them and some of the projects were not working out and many were getting cancelled or delayed. But the Mumbai Police said that the theories are false.

It is respectfully submitted that the Mumbai Police at the time of investigating the case of Ms Disha Salian have clearly stated that there is no link between the two cases of Mr Sushant Singh Rajput and Ms Disha Salian.

It is important to mention here that in Mr Sushant Singh Rajput's case the fact came into light that he was upset as some projects of his were taken back from him and some of the projects were not working out and similarly, according to police officials of Mumbai Police, Disha was also upset as some of her projects were not working out and many were getting cancelled or delayed.

She remained incredibly stressed because of her work. Investigations by the Mumbai Police have found three important projects of Disha which never worked out. They are as follows.

- 1) Disha came up with a tie up project with Mr Sushant Singh Rajput. Here, Sushant had to work in advertisements of footwear and watches. Everything was going fine with the project. However, as the

lockdown was extending in the country, it never worked out.

- 2) Disha was very confident and excited about this project. It worked well at first, but something unexpected happened later on. Disha had tied up with Milind Soman for advertisement of a mobile phone. The mobile company had signed Milind Soman for the advertisement through the company where Disha worked. The shoot was over and the payment had also been made. However, Milind Soman posted against Chinese products on social media. This did not go well with the mobile company and they pressurized Disha's company where she worked to get a different actor on board and get back the money. Milind Soman replied very professionally, that he did work according to the deal and that posting the message on social media was his personal opinion. This was a major setback for Ms Disha Salian.

- 3) Disha also entered into a deal with actress Disha Patani, who had to work for advertisement of a gym. The deal was worth over Rs 24 lakh. However, it got cancelled at the end moment for some reason.

She had been very successful all her life. Apart from the setbacks, she got demoralized and told one of her close friends, "Even after working so hard, I am good for nothing."

In their statements, Disha's friends told the Police that she seemed to be upset about her work and used to be on her phone most of the times.

Disha was Mr Sushant Singh Rajput's former manager, died on June 8 after falling off the 14th floor of a building in Mumbai. A BJP MLA from Andheri has written to Mumbai Police to investigate if Ms Disha Salian had attended a party at Mr Sushant Singh Rajput's house. It was also reported that case files of Ms Disha Salian are missing or have been deleted. Mumbai Police, denying the reports, said that everything about the Ms Disha Salian death case is on record. Mumbai Police stated that both cases of Ms Disha Salian and Mr Sushant Singh

Rajput are completely different cases. If these cases are different from each other then it is the requirement in the present scenario for the Mumbai police to establish this fact is true which can only be done by this Hon'ble Court by issuing direction to the Mumbai Police to place on record the detailed Investigation Reports and after perusal of the same if this Hon'ble Court finds it unsatisfactorily then the matter may kindly be referred to Central Bureau of Investigation for further investigation.

It is respectfully submitted that Disha was just 28 when she died and was very ambitious and high-spirited. However, just few months before her death, she got major setbacks in her career during the lockdown which had an impact on her. Several of her projects were getting delayed or cancelled, which left her extremely upset. Few days before her death, she had told her close friends, "Even after so much of hard work, I am good for nothing."

There are many theories on social media about this matter. Such a sensitive case was not even investigated

properly and the case was closed as the police did not find any foul play in the case of Ms Disha Salian.

That a news reported in Truescoopnews on 3.08.2020 stated that Ms Disha Salian's deleted reports raise suspicion on theory of involvement of prominent politician in Mr Sushant Singh Rajput's case. The news article clearly revealed the involvement of many celebrities in the death of Disha Salian and Mr Sushant Singh Rajput. The report stated that a star kid (who himself has done two movies) called Sushant's ex-manager Ms Disha Salian to his penthouse for partying. Present in the party were few political personalities as well as some celebrities. It is believed that Ms Disha Salian was raped or molested in this party and immediately after the party Disha died under mysterious circumstances. In the meantime Disha called up Mr Sushant Singh Rajput and informed him about the rape. Sushant Singh after knowing the truth told Sandeep Singh (friend of Mr Sushant Singh Rajput) and Rhea Chakrabarty everything. Sandeep Singh informed the people involved in Ms Disha Salian's case. Since that day Mr Sushant Singh Rajput was

getting death threats and he was also threatened of dire consequences if he opens his mouth to the cops or media. Sushant changed his SIM card 50 times between 9th June to 13th June. He was really scared for his life and would even sleep in his car out of fear.

As per the reports Rhea Chakrabarty moved out of Mr Sushant Singh Rajput's Bandra house where he was found hanging on 14th June morning on 8th June night itself, the night of Ms Disha Saliان's death.

That Sushant and Disha's death are interconnected, Bihar Police on Sunday (02.08.2020) tried to seek details of Sushant's ex-manager Ms Disha Saliان's investigation reports. The Bihar Police, reached Malwani Police Station to seek details about Mr Sushant Singh Rajput's ex-manager, Ms Disha Saliان's death. However, the Mumbai Police told Bihar Police that the description of Disha's case has been 'deleted by accident' and cannot be retrieved. This is to be noted that the Mumbai Police investigating officer initially was ready to share the details of the case but things changed after he received a call. However, Bihar

Police then offered to help in retrieving the folder but were not allowed to access the laptop.

People on social and various reports of Republic TV say that Disha and Sushant's case is interconnected. Mr Sushant Singh Rajput's friend Smita Parikh in an interview to Republic TV revealed that Sushant knew something about Disha's death. He used to utter 'They Will Destroy Me', but never revealed who.

In order to have confidence in the system, the petitioner urges this court to issue directions to the Mumbai Police to place on record the Detailed Investigation Report, so truth of the case came out.

A CBI probe into Ms Disha Salian's and Sushant Singh's murders is necessary in the present scenario. The petitioner wants a Fair trial in their murder case without the interference of politicians. Because for investigation of serious, sensational and organized crime under the Indian Penal Code and other laws on the requests of State Governments or on the orders of the Supreme Court and High Courts CBI Inquiry can be conducted.

LIST OF DATES

	<p>That Ms Disha Salian lived in Mumbai and stayed with her parents at their Dadar based flat. After completing her education, Disha started her career with a job in a daily.</p>
2013	<p>In 2013, she joined a PR agency. The company handled clients like Sony entertainment.</p>
2015	<p>In 2015, she joined as Talent Manager in Image Smith PR company where she was managing Bollywood actress Aishwarya Rai Bachchan during her film Jazba.</p>
2018	<p>In 2018, Disha joined another celebrity management company named Kwan Entertainment and Marketing Solutions. Here, she worked for less than a year. She</p>

	<p>was also managing actor Varun Sharma as a freelancer. It was during this time that she met Mr Sushant Singh Rajput on the sets of Chhichhore. After the film, Varun Sharma decided to hire Cornerstone, the PR agency owned by Bunty Sajdeh</p>
	<p>Disha joined Cornerstone and continued managing Varun Sharma. However, Varun Sharma was getting good film offers and left the agency. He then hired KWAN. Disha, however, continued her association with Cornerstone. The agency also managed Mr Sushant Singh Rajput.</p>
	<p>Disha comes from very middle class family of Mumbai, living in Dadar. Disha was in a relationship with actor Rohan Rai, who had been a part of some TV serials. They both were in very serious relationship and were about to get married after the lockdown</p>

	<p>imposed to stop the spread of the novel coronavirus. The couple was waiting for the lockdown to get over and wanted to get married immediately.</p>
	<p>Just before the lockdown, Disha and Rohan had brought 2 BHK flat in Regent Galaxy building at Malad West. The cost of the flat is over Rs 1.5 crore. The couple sometimes would go to their flat in Malad and party with their friends, which would mostly comprise of Disha's friends.</p>
08.06.2020	<p>That Disha died on the night of June 8. During the unlock phase 1, just four to five days before her death, Disha and Rohan Rai went to stay at their Malad residence. A month before that, she was upset about not being able to celebrate her birthday with friends. On the night of Disha's death, there was a party at their house. Other than Disha</p>

	<p>and Rohan Rai, there were four more friends- one female and three male. All were drinking and eating along with loud music. Disha got a call from a UK-based friend. While talking to her on the phone, Disha went to another room and locked the door from inside. The UK based friend told the police that she spoke to Disha for over 20 minutes. It was a very normal and casual call. Disha told her that how lockdown is getting extended and that her work is pending. She did, however, sound a little upset. After a while, as Disha was still inside the locked room, other friends and her fiancé Rohan, tried opening the door. When they finally opened the door, Disha was missing. They looked through the window and Disha was lying in a pool of blood in the parking area at the back side of the building.</p>
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	<p>All of them rushed down and called the cops. Disha was rushed to Shatabdi Hospital, where she was declared dead on arrival. The room has a window which does not have grills.</p> <p>After Mr Sushant Singh Rajput death case, various rumors and conspiracy theories linked the deaths of Disha and Sushant, because both died in suspicion circumstances and at the peak of their successful professional career and as per the statements of witnesses they both were upsetas some of their projects were sabotaged and were taken back from them and some of the projects were not working out and many were getting cancelled or delayed. But the Mumbai Police said that the theories are false.</p>
2.8.2020	That a report was published in India today

	<p>dated 02.08.2020 with the title “Ms Disha Salian death case detailed investigation by Mumbai Police:No link with Mr Sushant Singh Rajput.</p>
2.8.2020	<p>That Sushant and Disha's death are interconnected, Bihar Police on Sunday (02.08.2020) tried to seek details of Sushant's ex-manager Ms Disha Salian's investigation reports. The Bihar Police, reached Malwani Police Station to seek details about Mr Sushant Singh Rajput's ex-manager, Ms Disha Salian's death. However, the Mumbai Police told Bihar Police that the description of Disha's case has been 'deleted by accident' and cannot be retrieved. This is to be noted that the Mumbai Police investigating officer initially was ready to share the details of the case but things changed after he received a call.</p>

	<p>However, Bihar Police then offered to help in retrieving the folder but were not allowed to access the laptop. People on social and various reports of Republic TV say that Disha and Sushant's case is interconnected. Mr Sushant Singh Rajput's friend Smita Parikh in an interview to Republic TV revealed that Sushant knew something about Disha's death. He used to utter 'They Will Destroy Me', but never revealed who.</p>
3.8.2020	<p>That a news reported in truescoopnews on 3.08.2020 with the title “Ms Disha Salian's deleted reports raise suspicion on theory of involvement of Aditya Thackeray in Mr Sushant Singh Rajput's case” which clearly revealed the involvement of many of the celebrities in the death of Disha Salian and Mr Sushant Singh Rajput.</p>

	<p>A CBI probe into Ms Disha Salian's and Sushant Singh's murders is necessary in the present scenario. The petitioner wants a Fair trial in their murder case without the interference of politicians.</p>
	<p>Hence the present Writ Petition.</p>

IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION
WRIT PETITION (CRL.) NO. ____ OF 2020

IN THE MATTER OF:

Puneet Kaur Dhanda W/o Mr. Vineet Dhanda

Petitioner

Versus

1. Union of India
Through the Secretary
Ministry of Home Affairs
Secretariat, New Delhi.
2. The State Of Maharashtra
Through the Secretary
Ministry of Home Affairs
Secretariat, Mumbai, Maharashtra.
3. The Central Bureau of Investigation
Through its Chairman
Room No. 314, 3rd Floor, Block-3,
CGO Complex, Lodhi Road, New Delhi.

4. The Director General of Police
Mumbai, Maharashtra
5. The Director General of Police,
Patna, Bihar.
6. Commissioner of Police
Mumbai, Maharashtra.

...Respondents

**THE HUMBLE WRIT PETITION UNDER
ARTICLE 32 OF THE CONSTITUTION OF
INDIA FOR ISSUANCE OF DIRECTION OF
THIS HON'BLE COURT TO THE
RESPONDENTS TO PLACE ON RECORD
THE DETAILED INVESTIGATION REPORT
WHICH HAS BEEN CONDUCTED BY THE
MUMBAI POLICE IN THE CASE OF DISHA
SALIYAN, SUSHANT SINGH RAJPUT'S
FORMER MANAGER AS IT WAS
REPORTED THAT HER CASE FILE IS
MISSING OR DELETED AND AFTER
PERUSAL OF THE SAME IF THIS HON'BLE**

COURT FINDS IT UNSATISFACTORILY
THEN THE MATTER MAY KINDLY BE
REFERRED TO CENTRAL BUREAU OF
INVESTIGATION FOR FURTHER
INVESTIGATION.

TO
THE HON'BLE CHIEF JUSTICE OF INDIA AND
HIS HON'BLE COMPANION JUSTICES OF THE
HON'BLE SUPREME COURT OF INDIA.

THE HUMBLE PETITION OF THE
PETITIONER ABOVE NAMED

MOST RESPECTFULLY SHOWETH:-

1. That the present Writ Petition is being filed by the petitioner being an Advocate before this Hon'ble Court for issuance of direction of this Hon'ble Court to the respondents to place on record the detailed investigation report which has been conducted by the Mumbai Police in the case of Disha Saliyan, Sushant Singh Rajput's former Manager as it was reported that her case file is missing or

has been deleted and after perusal of the same if this Hon'ble Court finds it unsatisfactorily then the matter may kindly be referred to Central Bureau of Investigation for further investigation in view of the provisions guaranteed under Article 21 of the Constitution of India and also under Section 6 of Delhi Special Police Establishment Act, 1946 (DSPE Act).

Ms Disha Salian, died on June 8 after falling off the 14th floor of a residential building (Regent galaxy) in Malad (west) Mumbai. At the time of the incident Ms Disha Salian was with her Fiancé Rohan Rai. A week later, on the morning of June 14, Mr Sushant Singh Rajput allegedly died by suicide which creates suspicion.

Social media is full of conspiracy theories and rumors about Ms Disha Salian. Recently, it was also reported that case files of Ms Disha Salian are missing or have been deleted. Therefore, in these circumstances it is necessary to provide redress to the death of Ms Disha

Salian the investigation may kindly be referred to Central Bureau of Investigation.

2. That Ms Disha Salian lived in Mumbai and stayed with her parents at their Dadar based flat. After completing her education, Disha started her career with a job in a daily.
3. That in 2013, she joined a PR agency. The company handled clients like Sony entertainment.
4. That in 2015, she joined as Talent Manager in Image Smith PR company where she was managing Bollywood actress Aishwarya Rai Bachchan during her film Jazba.
5. In 2018, Disha joined another celebrity management company named Kwan Entertainment and Marketing Solutions. Here, she worked for less than a year.

She was also managing actor Varun Sharma as a freelancer. It was during this time that she met Mr Sushant Singh Rajput on the sets of Chhichhore. After the film, Varun Sharma decided to hire Cornerstone, the PR agency owned by Bunty Sajdeh.

Disha joined Cornerstone and continued managing Varun Sharma. However, Varun Sharma was getting good film offers and left the agency. He then hired KWAN. Disha, however, continued her association with Cornerstone.

Disha comes from very middle class family of Mumbai, living in Dadar. Disha was in a relationship with actor Rohan Rai, who had been a part of some TV serials. They both were in very serious relationship for six years now and were about to get married after the lockdown imposed to stop the spread of the novel coronavirus.

According to a family statement given to Mumbai Police, the family was happy with the relationship. The couple was waiting for the lockdown to get over and wanted to get married immediately.

6. That just before the lockdown, Disha and Rohan had brought 2 BHK flat in Regent Galaxy building at Malad West. The cost of the flat is over Rs 1.5 crore. The couple sometimes would go to their flat in Malad and party with

their friends, which would mostly comprise of Disha's friends.

7. That Disha died on the night of June 8. During the unlock phase 1, just four to five days before her death, Disha and Rohan Rai went to stay at their Malad residence. A month before that, she was upset about not being able to celebrate her birthday with friends. On the night of Disha's death, there was a party at their house. Other than Disha and Rohan Rai, there were four more friends- one female and three male. All were drinking and eating along with loud music. Disha got a call from a UK-based friend. While talking to her on the phone, Disha went to another room and locked the door from inside. The UK based friend told the police that she spoke to Disha for over 20 minutes. It was a very normal and casual call. Disha told her that how lockdown is getting extended and that her work is pending. She did, however, sound a little upset. After a while, as Disha was still inside the locked room, other friends and her fiancé Rohan, tried opening the door. When they

finally opened the door, Disha was missing. They looked through the window and Disha was lying in a pool of blood in the parking area at the back side of the building. All of them rushed down and called the cops. Disha was rushed to Shatabdi Hospital, where she was declared dead on arrival. The Police do not suspect any foul play. The room has a window which does not have grills.

8. It is after the death of Mr Sushant Singh Rajput, various rumors and conspiracy theories have been linked between the deaths of Disha and Sushant, because both died in suspicious circumstances and at the peak of their successful professional career and as per the statements of witnesses they both were upset as some projects of them were sabotaged and taken back from them and some of the projects were not working out and many were getting cancelled or delayed. But the Mumbai Police said that the theories are false.

9. It is respectfully submitted that the Mumbai Police at the time of investigating the case of Ms Disha Salian have clearly stated that there is no link between the two cases of Mr Sushant Singh Rajput and Ms Disha Salian.
10. It is important to mention here that in Mr Sushant Singh Rajput's case the fact came into light that he was upset as some projects of his were taken back from him and some of the projects were not working out and similarly, according to police officials of Mumbai Police, Disha was also upset as some of her projects were not working out and many were getting cancelled or delayed.
11. That Disha remained incredibly stressed because of her work. Investigations by the Mumbai Police have found three important projects of Disha which never worked out. They are as follows.
 - 1) Disha came up with a tie up project with Mr Sushant Singh Rajput. Here, Sushant had to work in advertisements of footwear and watches. Everything was going fine with the project. However, as the

lockdown was extending in the country, it never worked out.

- 2) Disha was very confident and excited about this project. It worked well at first, but something unexpected happened later on. Disha had tied up with Milind Soman for advertisement of a mobile phone. The mobile company had signed Milind Soman for the advertisement through the company where Disha worked. The shoot was over and the payment had also been made. However, Milind Soman posted against Chinese products on social media. This did not go well with the mobile company and they pressurized Disha's company where she worked to get a different actor on board and get back the money. Milind Soman replied very professionally, that he did work according to the deal and that posting the message on social media was his personal opinion. This was a major setback for Ms Disha Salian.

- 3) Disha also entered into a deal with actress Disha Patani, who had to work for advertisement of a gym. The deal was worth over Rs 24 lakh. However, it got cancelled at the end moment for some reason.
12. She had been very successful all her life. Apart from the setbacks, she got demoralized and told one of her close friends, "Even after working so hard, I am good for nothing." In their statements, Disha's friends told the Police that she seemed to be upset about her work and used to be on her phone most of the times.
13. That Disha was Mr Sushant Singh Rajput's former manager, died on June 8 after falling off the 14th floor of a building in Mumbai. A BJP MLA from Andheri has written to Mumbai Police to investigate if Ms Disha Salian had attended a party at Mr Sushant Singh Rajput's house. It was also reported that case files of Ms Disha Salian are missing or have been deleted. Mumbai Police, denying the reports, said that everything about the Ms Disha Salian death case is on record. Mumbai Police stated that both

cases of Ms Disha Salian and Mr Sushant Singh Rajput are completely different cases. If these cases are different from each other then it is the requirement in the present scenario for the Mumbai police to establish this fact is true which can only be done by this Hon'ble Court by issuing direction to the Mumbai Police to place on record the detailed Investigation Reports and after perusal of the same if this Hon'ble Court finds it unsatisfactorily then the matter may kindly be referred to Central Bureau of Investigation for further investigation.

14. It is respectfully submitted that Disha was just 28 when she died and was very ambitious and high-spirited. However, just few months before her death, she got major setbacks in her career during the lockdown which had an impact on her. Several of her projects were getting delayed or cancelled, which left her extremely upset. Few days before her death, she had told her close friends, "Even after so much of hard work, I am good for nothing."

15. There are many theories on social media about this matter. Such a sensitive case was not even investigated properly and the case was closed as the police did not find any foul play in the case of Ms Disha Salian.

16. That a news reported in Truescoopnews on 3.08.2020 stated that Ms Disha Salian's deleted reports raise suspicion on theory of involvement of prominent politician in Mr Sushant Singh Rajput's case. The news article clearly revealed the involvement of many celebrities in the death of Disha Salian and Mr Sushant Singh Rajput. The report stated that a star kid (who himself has done two movies) called Sushant's ex-manager Ms Disha Salian to his penthouse for partying. Present in the party were few political personalities as well as some celebrities. It is believed that Ms Disha Salian was raped or molested in this party and immediately after the party Disha died under mysterious circumstances. In the meantime Disha called up Mr Sushant Singh Rajput and informed him about the rape. Sushant Singh after knowing the truth told Sandeep

Singh (friend of Mr Sushant Singh Rajput) and Rhea Chakrabarty everything. Sandeep Singh informed the people involved in Ms Disha Saliان's case. Since that day Mr Sushant Singh Rajput was getting death threats and he was also threatened of dire consequences if he opens his mouth to the cops or media. Sushant changed his SIM card 50 times between 9th June to 13th June. He was really scared for his life and would even sleep in his car out of fear.

17. As per the reports Rhea Chakrabarty moved out of Mr Sushant Singh Rajput's Bandra house where he was found hanging on 14th June morning on 8th June night itself, the night of Ms Disha Saliان's death.
18. That Sushant and Disha's death are interconnected, Bihar Police on Sunday (02.08.2020) tried to seek details of Sushant's ex-manager Ms Disha Saliان's investigation reports. The Bihar Police, reached Malwani Police Station to seek details about Mr Sushant Singh Rajput's ex-manager, Ms Disha Saliان's death. However, the Mumbai

Police told Bihar Police that the description of Disha's case has been 'deleted by accident' and cannot be retrieved. This is to be noted that the Mumbai Police investigating officer initially was ready to share the details of the case but things changed after he received a call. However, Bihar Police then offered to help in retrieving the folder but were not allowed to access the laptop.

19. That People on social and various reports of Republic TV say that Disha and Sushant's case is interconnected. Mr Sushant Singh Rajput's friend Smita Parikh in an interview to Republic TV revealed that Sushant knew something about Disha's death. He used to utter 'They Will Destroy Me', but never revealed who.
20. That a news report was published in India today dated 02.08.2020 with the title "Ms Disha Salian death case detailed investigation by Mumbai Police:No link with Mr Sushant Singh Rajput. A copy of the news reported in India today dated 02.08.2020 is annexed as **Annexure P-1**.

21. That a news reported in Truescoopnews on 3.08.2020 stated that Ms Disha Salian's deleted reports raise suspicion on theory of involvement of prominent politician in Mr Sushant Singh Rajput's case. The news article clearly revealed the involvement of many celebrities in the death of Disha Salian and Mr Sushant Singh Rajput. The report stated that a star kid (who himself has done two movies) called Sushant's ex-manager Ms Disha Salian to his penthouse for partying. Present in the party were few political personalities as well as some celebrities. It is believed that Ms Disha Salian was raped or molested in this party and immediately after the party Disha died under mysterious circumstances. In the meantime Disha called up Mr Sushant Singh Rajput and informed him about the rape. Sushant Singh after knowing the truth told Sandeep Singh (friend of Mr Sushant Singh Rajput) and Rhea Chakrabarty everything. Sandeep Singh informed the people involved in Ms Disha Salian's case. Since that day Mr Sushant Singh Rajput was getting death threats and he

was also threatened of dire consequences if he opens his mouth to the cops or media. Sushant changed his SIM card 50 times between 9th June to 13th June. He was really scared for his life and would even sleep in his car out of fear. A copy of the truescoopnews on 3.08.2020 is annexed as **Annexure P-2**.

22. That a news report was published in Times of India.com dated 04.08.2020 with the title Sushant Singh Rajput case: BJP MP Narayan Rane makes shocking revelations about the late actor's former manager Disha Salian; read details in which BJP MP has said that Sushant's former manager Disha was 'raped' and 'murdered'. He also said that her autopsy report shows that she had injuries on her 'private parts'. He even said that the Maharashtra government is trying to save the culprit. A copy of the news report was published in Times of India.com dated 04.08.2020 is annexed as **Annexure P-3**.

23. In order to have confidence in the system, the petitioner urges this court to issue directions to the Mumbai Police to place on record the Detailed Investigation Report, so truth of the case came out.
24. That a CBI probe into Ms Disha Salian's and Sushant Singh's murders is necessary in the present scenario. The petitioner wants a Fair trial in their murder case without the interference of politicians. Because for investigation of serious, sensational and organized crime under the Indian Penal Code and other laws on the requests of State Governments or on the orders of the Supreme Court and High Courts CBI Inquiry can be conducted.
25. That there is no alternative or equally efficacious remedy left in the hands of the petitioner under the above mentioned compelling circumstances, but to move before this Hon'ble Court by filing this Writ Petition on the following amongst other grounds:

GROUND

- A. Because the deaths of Ms Disha Salian and Sushant Singh are interconnected as they occurred in suspicion circumstances.
- B. Because a news reported in truescoopnews with the title on 3.08.2020 “Ms Disha Salian's deleted reports raise suspicion on theory of involvement of Aditya Thackeray in Mr Sushant Singh Rajput's case” which clearly revealed the involvement of many of the celebrities in the death of Dishan Salian and Mr Sushant Singh Rajput.
- C. Because as far as CBI is concerned, as per the provisions of Section 6 of Delhi Special Police Establishment Act, 1946 (DSPE Act), the State Government issues Notification granting consent to enable any member of DSPE (CBI) to exercise power and jurisdiction in any area in the concerned state. Pursuant to such Notification u/s 6 of DSPE Act (CBI) by the State Government, the Government of India (DoPT) may issue Notification under section 5 of DSPE Act, thereby extending the powers and jurisdiction of members of the DSPE, for investigation of

any offence or classes of offences specified in the notification under section 3 of DSPE Act, 1946, to such area in the concerned State.

- D. Because for investigation of serious, sensational and organized crime under the Indian Penal Code and other laws on the requests of State Governments or on the orders of the Supreme Court and High Courts CBI Inquiry can be conducted.
- E. Because the laws under which CBI can investigate Crime are notified by the Central Government under section 3 of the Delhi Special Police Establishment Act, 1946.
- F. Because Sushant and Disha's death are interconnected, Bihar Police on Sunday (02.08.2020) tried to seek details of Sushant's ex-manager Ms Disha Salian's investigation reports. The Bihar Police, reached Malwani Police Station to seek details about Mr Sushant Singh Rajput's ex-manager, Ms Disha Salian's death. However, the Mumbai Police told Bihar Police that the description of Disha's case has been 'deleted by accident' and cannot be

retrieved. This is to be noted that the Mumbai Police investigating officer initially was ready to share the details of the case but things changed after he received a call. However, Bihar Police then offered to help in retrieving the folder but were not allowed to access the laptop. People on social and various reports of Republic TV say that Disha and Sushant's case is interconnected. Mr Sushant Singh Rajput's friend Smita Parikh in an interview to Republic TV revealed that Sushant knew something about Disha's death. He used to utter 'They Will Destroy Me', but never revealed who.

- G. Because taking up investigation by CBI in the boundaries of a State requires prior consent of that State as per Section 6 of the DSPE Act. The Central Government can authorize CBI to investigate such a crime in a State with the consent of the concerned State Government.
- H. Because the Supreme Court and High Courts, however, can order CBI to investigate such a crime anywhere in the country without the consent of the State.

- I. Because the Competent Police Authority i.e. Commissioner of Police or any other police authority who acted irresponsibly and instead of diffusing tension, he added fuel to fire then the investigation to CBI may be given by the Hon'ble Supreme Court.
 - J. Because when investigation conducted by the State Police agencies was not in accordance with law the investigation can be referred to Central Bureau of Investigation.
 - K. Because the investigation can be referred to CBI when the facts and circumstances presented before the Court called for entrusting the CBI with investigation of cause of death of any person in suspicious circumstances.
 - L. Because the CBI should be allowed to proceed further on the basis of materials collected by the State Police in course of investigation which is not in accordance with law.
26. That the petitioner declares that the facts pleaded in the petition have been verified by him personally and the

same are based upon the documentary proofs obtained by the petitioner from the various news paper articles published in the online internet. The petitioner is not approached to any authority with respect to the present issue.

27. That the petitioner is a highly spirited and law abiding citizen of the country.
28. That the petitioner is the citizen of India her Annual Income : Approx. 12 Lacs. Pan card Number :AKSPD4816H, Aadhar Number 749038575783. The e-mail address of the Petitioner is [veerswaraj@yahoo.in.](mailto:veerswaraj@yahoo.in), Mob.9971505838.
29. That the Petitioner has no personal interest in the Public Interest Litigation but being citizen of India she has full faith in the Institution.
30. That the present petition has no legal nexus with any civil, criminal or revenue litigation. The Petitioner has not filed

any civil, criminal or revenue matter on her behalf which may have any nexus with the PIL.

31. That there is no alternative or equally efficacious remedy left in the hands of the Petitioner under the above mentioned compelling circumstances, but to move before this Hon'ble Court.
32. That the petitioner is not a way fairer nor an interloper but a sensitive and sincere citizen of this country who takes keen interest in the safety of citizens of this country.

PRAYER

In light of the above circumstances, it is humbly prayed to this Hon'ble Court may graciously be pleased to:

- A. issue writ/order/direction to the Respondent No.3 to place on record the detailed Investigation Report in the suspicious deaths of Late Ms Disha Salian and Late

Mr Sushant Singh Rajput as prima facia both the cases are inter-linked and connected.

- B. to issue writ/order/direction to the Respondent No.2 take over the investigation in both cases of Late Ms Disha Saliya and Late.Mr Sushant Singh Rajput's suspicious deaths. If the detailed investigation report submitted to this Hon'ble Court is not satisfactory upto the satisfaction of this Hon'ble Court
- C. to issue writ/order/direction to the Respondents Nos. 4 and 6 to co-operate in the investigation being carried out by Bihar police in Mr Sushant Singh Rajput's death case.
- D. to issue writ/order/direction to the Respondents Nos. 4 and 6 to not interfere in the investigation being carried out by Bihar police in Maharashtra in Mr Sushant Singh Rajput's death case. And also ensure proper co-operation, safety of the officers of Bihar police

conducting investigation in Mr Sushant Singh Rajput's case.

E. Any other order that this Hon'ble Court may deem fit in the facts and circumstances of this case.

AND FOR THIS ACT OF KINDNESS AS IN DUTY BOUND SHALL EVER PRAY.

DRAFTED BY:

Vineet Dhanda, Advocate

FILED BY:

[DR. SUSHIL BALWADA]

Advocates for the Petitioner

Drafted on: 04.08.2020

Filed on: 05.08.2020

IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION
WRIT PETITION (CRL.) NO. OF 2020

IN THE MATTER OF:

Puneet Kaur Dhanda

.....Petitioner

VERSUS

Union of India &Ors.

.....Respondents

AFFIDAVIT

I, Puneet Kaur Dhanda

presently at New

Delhi do hereby solemnly affirm and declare as under:

1. That I am the petitioner in the abovementioned matter and I am fully conversant with the facts and circumstances of the matter and as such I am competent to swear the present affidavit.
2. I have instructed the drafting of the petition. That the accompanying Writ Petition (Pages 1 to 21), List of dates and events (Pages B to U) and application(s) have been drafted by the counsel on my instructions. The contents of the same have been read over and explained to me in my language and the same are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.
3. That the petitioner stated that there is no personal gain, private motive or oblique reason in filing the Public Interest litigation.
4. That all the annexures to the accompanying Public Interest Litigation are true copies.

DEPONENT

VERIFICATION:

Verified at Delhi on this ___ day of August 2020, that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

DEPONENT

Annexure P-1

INDIATODAY.IN

Disha Salian death case detailed investigation by Mumbai

Police: No link with Sushant Singh Rajput

Disha Salian died by suicide on the morning of June 8. The Mumbai Police have said that the case is completely unrelated to Sushant Singh Rajput death case.

Saurabh Vaktania

Mumbai

August 2, 2020

UPDATED: August 2, 2020 19:14 IST

Sushant Singh Rajput's former manager, Disha Salian, died on June 8 after falling off the 14th floor of a building in Mumbai. A week later, on the morning of June 14, Sushant Singh Rajput allegedly died by suicide. Social media is full of conspiracy theories and rumours about Disha Salian. The

case is also being linked to Sushant Singh Rajput death case.

A BJP MLA from Andheri has written to Mumbai Police to investigate if Disha Salian had attended a party at Sushant Singh Rajput's house. It was also reported that case files of Disha Salian are missing or have been deleted. Mumbai Police, denying the reports, said that everything about the Disha Salian death case is on record. Disha's parents have told Mumbai Police that they don't have any complaint against anybody. They have also appealed to people not to believe in such rumours. The Mumbai Police have also said that there is no link between Disha Salian and Sushant Singh Rajput death case. Both are completely different cases.

Amidst all the social media messages, conspiracy theories and other allegations, we bring you all the details related to Disha Salian death case.

Disha was just 28 when she died and was very ambitious and high-spirited. However, just few months before her death, she got major setbacks in her career during the lockdown which had an impact on her. Several of her projects were getting delayed or cancelled, which left her frustrated. Few days before her death, she had told her close friends, "Even after so much of hard work, I am good for nothing."

True copy

Annexure P-2

TRUESCOOPNEWS

Dated 3.08.2020 with the title “Ms Disha Salian's deleted reports raise suspicion on theory of involvement of Aditya Thackeray in Mr Sushant Singh Rajput's case”

Published On Aug 3 2020 10:07AM IST | Topic: Entertainment

The mystery of Sushant Singh Rajput's death is getting deeper and deeper day by day. Justice for Sushant has now become the fight between two states. While Mumbai Police forcefully quarantined an on-duty Bihar IPS Officer Binay Tiwari on Sunday, the speculation of Maharashtra State Government trying to save someone has gone viral.

With reports of Sushant and Disha's death interconnected, Bihar Police on Sunday tried to seek details of Sushant's ex-manager Disha Salian's investigation reports. The Bihar Police, reached Malwani Police Station to seek details about Sushant Singh Rajput's ex-manager, Disha Salian's death. However, the Mumbai Police told Bihar Police that the description of Disha's

case has been 'deleted by accident' and cannot be retrieved. This is to be noted that the Mumbai Police investigating officer initially was ready to share the details of the case but things changed after he received a call. However, Bihar Police then offered to help in retrieving the folder but were not allowed to access the laptop.

People on social and various reports of Republic TV say that Disha and Sushant's case is interconnected. Sushant Singh Rajput's friend Smita Parikh in an interview to Republic TV revealed that Sushant knew something about Disha's death. He used to utter 'They Will Destroy Me', but never revealed who.

The social media claims a serious allegation on none other than Maharashtra Chief Minister's son Aditya Thackeray. As per Republic TV reports, Disha attended a party that was quite high profile. The party attended by a prominent politician of Maharashtra State government which the Mumbai Police is not revealing.

This Is What Netizens Believe:

Also Read: "Sushant's case must be investigated by the police in whose jurisdiction the incident took place": Home Minister Anil Deshmukh

A user wrote, "Suraj Pancholi called Sushant's ex-manager Disha Salian to their penthouse for partying. Present in the party were Arbaaz Khan, Aditya Thackeray (CM's son), Rhea's brother, and many celebrities. They raped Disha Salian and then threw her from her own house which is on 14th floor to make it look like a suicide. Disha had the time to call and inform Sushant Singh between the rape and her death. Sushant Singh after knowing the truth told Sandeep Singh and Rhea everything. Sandeep informed Suraj and Aditya.

Since that day they had been giving him death threats and told him not to open his mouth to the cops or media. Sushant changed his SIM card 50 times between 9th June to 13th June. He was really scared for his life and would even sleep in his car out of fear.

In the meantime Rhea went and told every thing to Mahesh Bhatt and he advised her to leave Sushant's house immediately. She left his house on 10th June and blocked his number.

Sandeep singh and Rhea realized Sushant wasn't going to keep quiet for long and snitched to Aditya Thackeray. That's when the murderers planned to shut Sushant Singh for good. Rhea agreed to the plan because her own brother was party to this rape and murder.

On the night of 13th June which is also Aditya Thackreys birthday, , they planned to throw a party at Sushants place. The cctv cameras of his building were switched off on the night of the party. But cctv cameras of the opposite building caught Aditya Thackeray entering Sushants party. They strangled him with his own dog's belt and killed him. Many of the cops that arrived on the scene were fake cops sent to manipulate the case and destroy evidence. The ambulance that came to pick him up belonged to Baba Siddique which instead of taking Sushant to a

good nearest hospital took him to Cooper hospital which is very much far from Bandra, where Sushant lived.

Cooper hospital has the team of most corrupt doctors and they gave a clean chit to the murderers by declaring in their medical report, Sushants death reason is due to hanging.

The only reason a great soul like Sushant Died was because of Arbaaz Khan. Remember the names of the killers Suraj Pancholi, Aditya Thackeray, Arbaaz Khan, Showik Chakravorthy (Rhea's bro).

We the public demands Uddhav Thackrey's resignation as the Chief Minister of Maharashtra. A CBI probe into Sushant Singh's murder. We want a Fair trial in his murder case without the interference of politicians.

#Justice For Sushant #JusticeForSushant #JusticeforSSR

True copy

Annexure P-3

Sushant Singh Rajput case: BJP MP Narayan Rane makes shocking revelations about the late actor's former manager Disha Salian; read details

By -

TIMESOFINDIA.COM

Updated: Aug 4, 2020, 19:09 IST

Sushant Singh Rajput's untimely demise has shocked the entire nation. The actor passed away on June 14 at his Bandra residence. Before Sushant's demise, his former manager Disha Salian passed away on June 9. It is being reported that she died by suicide after jumping off from the 12th floor of a building in Malad.

Now, according to the latest report by Times Now, BJP MP Narayan Rane has said that Sushant's former manager Disha was 'raped' and 'murdered'. He also said that her autopsy report shows that she had injuries on her 'private parts'. He even said that the Maharashtra government is trying to save the culprit.

Meanwhile, Bihar Police, who is currently investigating Sushant's death case along with Mumbai Police, will also be interrogating Disha's family. Recently, ANI tweeted, "None of the sim cards that were being used by Sushant was registered in his name. One of them was registered in the name of his friend Siddharth Pithani. We are now tracking the call detail records (CDRs): Bihar Police.

They further added, "We will also interrogate the family of #SushantSinghRajput's former manager Disha Salian (who died few days before Sushant's death). Even after constant attempts to connect with them on phone, we have failed to establish any contact: Bihar Police."

True copy

